

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO -1199**  
ANSWERED ON –13/12/2023

**CONSTRUCTION OF BRIDGE BETWEEN PANDOGA-TYUDI ON SWAN RIVER**

**1199. MS. INDU BALA GOSWAMI:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has given approval for the construction of a bridge between Pandoga-Tyudi over Swan River in District Unna, Himachal Pradesh;
- (b) if so, the details thereof;
- (c) the details of funds allocated for the construction of the said bridge; and
- (d) whether funds have been sanctioned under CRIF for its construction, if so, the details thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Construction of 560 m long bridge across Swan River at km 2/065 at Pandoga Teuri in district Una in the State of Himachal Pradesh has been approved on 05.10.2023 under Setu Bandhan sub-scheme of Central Road and Infrastructure Fund (CRIF) scheme at an estimated cost of Rs. 50.60 Crore. As per extant guidelines, first installment under Setu Bandhan sub-scheme of Central Road and Infrastructure Fund (CRIF) scheme has been released for the State of Himachal Pradesh.

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